

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th floor, Chanderlok Building, 36-Janpath,
New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 18/08/2015

To

Members of the Validation Committee
& Generating Companies
(As per list enclosed)

Subject: Minutes of the 2nd Meeting of Validation Committee for the Application Period from 1st July,2015 to 30th September 2015 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010

Sir,

Please find enclosed herewith minutes of the **2nd Meeting** of the Validation Committee for the **year 2015-16 (Application Period from 1st July,2015 to 30th September 2015)** for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) **Regulations, 2010** held on 22.07.2015 in the NLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

s/d
(Shilpa Agarwal)
Dy. Chief (Engg)

Encl. : As above

Copy for information to: Secretary, CERC

Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri A K Saxena, Chief (Engg.)	Central Electricity Regulatory Commission, 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Shri Ravinder Gupta Director, SP&PA Division	Central Electricity Authority 3 rd Floor, N-Wing SewaBhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 th Floor, N-Wing SewaBhawan , R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm.)/ alternate member ShriPrashant Sharma, GM (Comm.)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri Awadhesh Mani General Manager	Northern Regional Load Despatch Centre, et Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, Executive Director	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri V.K. Agarwal, Executive Director	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg, Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	Shri P.S. Mhaske Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093

13.	SRPC	Shri S.R. Bhat, Member Secretary	Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K.Das, Director Engineering	Bihar State Electricity Board 1 st Floor, VidyutBhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri P.K Mishra Member Secretary	North Eastern Regional Power Committee Meghalaya State Housing Finance Co-Operative Society Ltd.BLDG., Nongrim Hills, Shillong-793003
17.	Assam SLDC	Shri Jatin Baishya, Senior Manager	State Load Despatch Centre Complex,Kahelipara,Guwahati
18.	M.P SLDC	Shri P.A.R. Bende Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon,Rampur, Jabalpur- 482008
19.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., KauveryBhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation) Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri Inderjit Kapoor, Director (Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri M.S. Babu Executive Director (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri N.K. Chakraborty, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Shri Sekar K, Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. .
5.	SJVN	Shri Romesh Kapoor General Manager (C&SO)	SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009.

Minutes of the 2nd Meeting of Validation Committee for the Application Period from 1st July,2015 to 30th September 2015 for implementation of CERC held on 22nd July 2015 at NLDC, New Delhi.

1. The Chairman of the Validation Committee, Shri A K Saxena, Chief (Engg.), CERC welcomed the participants present in NLDC Conference Room and also the other participants of RPCs, RLDCs, STUs and Generating Companies present at Conference Room of WRLDC, SRLDC, ERLDC, NERLDC, SLDCs of Chhattisgarh, Gujarat and Delhi through video conferencing. List of the participants is enclosed at **Annexure-I**.
2. Chief (Engg.), CERC stated that the meeting has been convened to discuss the Load Generation data for consideration of load flow for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 for the second Quarter of 2015-16. NLDC informed that out of 29 states, 12 states have submitted data and remaining 17 states have not submitted data till date. Among the 15 ISTS Licensees, 13 have submitted YTC details. Chief (Engg.) once again emphasized that non submission of required data delays the PoC calculations which needs to be completed in a time bound manner, 45 days before the start of the application period as per CERC Regulations..
3. Chief (Engg.), CERC stated that amended Regulations consider maximum injection in place of average injection therefore, PLF for new hydro units be taken as 100% instead of 60% considering high hydro generation during July to September 2015 . For new thermal units PLF of 70% and for gas based stations PLF of 30% considered seems to be correct. All the members agreed to the suggestion. It was decided that all generating units declared commercial till 22nd July 2015 shall be included in the PoC computations of July-Sept'15 period.

4. Demand Projection for Q2 of Application Period from 1st July,2015 to 30th September 2015 :

4.1 Northern Region:

- (i) Representative of Delhi SLDC suggested that demand projections of Delhi may be taken as 5700 MW instead of 5306 MW.
- (ii) Representative of Punjab SLDC suggested that demand projections of Punjab may be taken as 10,850 MW instead of 9,044 MW.

4.2 Eastern Region:

ERLDC representative suggested that demand in respect of Bihar, DVC, Odisha and Sikkim may be taken as 3250 MW, 2650 MW, 3528 MW and 80 MW respectively as intimated by the concerned utilities instead of respective figure of 2706 MW, 2456 MW, 3565 MW and 63 MW projected by IA. However, the Committee members were of the view that in case any State wanted some time to cross check/confirm the demand projections calculated by the Implementing Agency, they may do so and their own demand projections with appropriate reasoning may be sent latest by 27th July, 2015.

4.3 Western Region:

- (i) Representative of SLDC, Chhattisgarh suggested that the demand projections of Chhattisgarh may be taken as 2953 MW (excluding captive load) instead of 3089 MW.
- (ii) Representative of SLDC, Jabalpur suggested that the demand projections of Madhya Pradesh may be taken as 7503 MW instead of 7704 MW.

4.4 North Eastern Region :

NERPC representative suggested that demand in respect of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland and Tripura may be taken as 141MW,1220 MW, 205 MW,308 MW,72 MW, 126 MW and 262 MW respectively instead of respective projection of 111 MW,1225 MW, 128 MW, 271 MW, 81 MW, 118 MW and 258 MW by IA.

4.5 Southern Region:

- (i) SRLDC representative stated that demand in respect of Andhra Pradesh and Telangana may be taken as 51% and 49 % of their combined projected demand (11,135 MW). Chief (Engg), CERC stated that henceforth demand for Andhra Pradesh and Telangana may be given separately.
- (ii) SRLDC representative stated that demand projections of Tamil Nadu may be taken as 13,500 MW instead of 13,208 MW.

5. Generation Projection:

5.1 Northern Region:

- (i) Representative of SLDC Delhi suggested that Delhi's generation may be considered as 1034 MW (including BTPS Generation)
- (ii) NRLDC representative suggested that the generation from Uttarakhand may be considered as 1062 MW instead of 954 MW.
- (iii) NTPC representative suggested that the generation from Koldam HEP may be considered as 800MW in view of the high hydro season.
- (iv) NHPC representative stated that
 - (a) Dhauliganga generation may be taken as 294 MW instead of the projected figure of since in the corresponding quarter of 2014-15 generation from Dhauliganga was NIL due to flood and
 - (b) Generation from Parbati-3 may be taken as 515 MW instead of 228 MW because the 4th unit has been put under commercial operation.

The same was agreed.

5.2 Western Region:

- (i) Representative of SLDC Madhya Pradesh suggested that generation from Madhya Pradesh may be considered as 5,843 MW (excluding wind and solar) instead of 5,271 MW
- (ii) Representative of WRLDC made following suggestions

- (a) Generation from Essar Mahan and Vandana Vidyut may be considered as zero instead of 380 MW and 88 MW respectively.
- (b) Generation from DB Power may be considered as zero instead of 393 MW.
- (c) Generation from Ratnagiri Dabhol may be considered as zero instead of 406 MW, since it is not generating due to shortage of gas.
- (d) Generation from Jindal (4x250MW) plant shall be taken as 400MW instead of 1086 MW due to coal shortage and generation from Jindal Tamnar (2x600MW) plant may be taken as 800 MW instead of 1178 MW due to low system demand and evacuation constraint as specified by Jindal.

The same was agreed

5.3 Eastern Region:

Representative of ERLDC suggested the following:

- (i) Generation from Bihar may be considered as 160 MW instead of 97 MW and generation from Orissa may be considered as 3206 MW instead of 2763 MW
- (ii) Generation from Jharkhand may be considered as 480 MW instead of 388 MW and generation from Bhutan may be considered as 1450 MW instead of 1634 MW
- (iii) Generation from Sterlite may be considered as 700 MW instead of 820 MW and generation from Maithon power may be considered as 900 MW instead of 993 MW.

The same was agreed.

5.4 North Eastern Region:

Representative of NERPC suggested the following:

- (i) Generation from Doyang and AGTPP may be considered as 55 MW and 83 MW instead of 70 MW and 84 MW respectively.
- (ii) Generation from Kopili and Khandong may be considered as 198 MW and 66 MW instead of 220 MW and 45 MW respectively.
- (iii) Generation from Loktak and Palatana may be considered as 104 MW and 550 MW instead of 108 MW and 629 MW respectively.

The same was agreed

5.5 Southern Region:

Representative of SRLDC suggested the following:

- (i) Generation from Kerala may be considered as 1771 MW and 3433 MW.
- (ii) Generation from Lanco Kondapalli may be considered as 250 MW instead of 164 MW. Since generation has started again due to gas availability.
- (iii) Generation Neyvelli TPS –II (Exp) may be considered as 250 MW instead of 82MW

The same was agreed.

6. It is observed that the data provided by DICs as given in Para 4 & 5 is normalized data which shall be normalized by Implementing Agency.

7. HVDC Set Points :

- (i) HVDC set points to be considered in the All India Basecase for computation of PoC charges and Losses for July-Sept'15 period were projected by Implementing Agency based on last 3 years' maximum flow during the application period.
- (ii) The Validation Committee members decided that set point for HVDC Balia-Bhiwadi bipole may be taken as 2x500MW instead of 2x1000MW.
- (iii) The following HVDC set points were finalized :

<i>MW Values</i>	
HVDC Name	Setpoints To be considered in Basecase
Mundra-Mohindergarh Pole-1	1100
Mundra-Mohindergarh Pole-2	1100
Talcher-Kolar Pole- 1	1000
Talcher-Kolar Pole- 2	1000
Rihand-Dadri Pole- 1	750
Rihand-Dadri Pole- 2	750
Balia-Bhiwadi Pole-1	500
Balia-Bhiwadi Pole-2	500
Bhadrawati_HVDC	1000
Vindhyachal_HVDC	500
Gajuwaka_HVDC	650
Pusauli HVDC	400
Chandrapur-Padghe Pole-1	750
Chandrapur-Padghe Pole-2	750

8. Other Issues:

- (i) Regarding methodology to be followed for determination of PoC charges and losses for the re-organised states of Andhra Pradesh and Telangana, it was decided that for Q2 of 2015-16, Charges and losses shall be computed separately for Andhra Pradesh and Telangana.
- (ii) Issue of inclusion of data submitted by DICs after Validation Committee meeting was also discussed. In this regard Chief (Engg.), CERC said that data may be furnished to Implementing Agency latest by 27th of July 2015 to enable timely completion of exercise. Data submitted after 27th July 2015 will not be considered in the PoC computations for Jul-Sept'15 period.
- (iii) Date of Commercial Operation of Koldam HEP is 18th of July 2015. Since generation will be available for major part of the application period hence Koldam generation is considered in the computations.
- (iv) Tariff of Interstate Transmission assets w.r.t RRVPNL, WBSETCL and OPTCL approved by the Hon'ble Commission is to be included in the PoC computations. In this regard the concerned states were urged to provide the YTC details of their assets to IA at the earliest.

- (v) Validation Committee was of the view that YTC submitted by Jabalpur Transmission Company Ltd. with respect to
 - (a) 765kV Jabalpur-Bina S/C and
 - (b) 765 kV Jabalpur- Dharamjaygarh D/C will be included subject to declaration of commercial operation by 1st August 2015.
- (vi) The input data for load flow is the essence of PoC calculations and all the DICs shall provide forecasted data to have representative charges. The 3rd Amendment to Sharing Regulations provides that in case a DIC misdeclares beyond $\pm 20\%$ for two consecutive quarters, it shall be treated as gaming. Hence all DICs need to provide data with due care.
- (vii) CTU was asked to provide a list of generators where LTA has not yet started due to non-commissioning of a few associated lines. CTU stated that it shall provide the same within one (1) week.
- (viii) It was clarified that constituents need to forecast their maximum injection/ maximum withdrawal. Constituents may not be able to forecast a normalized generation/ demand. Hence the same shall be normalized by the Implementing Agency.
- (ix) **Preparation of final All India Basecase in PSS/E platform:** It was noted that variation in the validated generation and demand figures will be there in the final All India Base case because of (a) Normalization with All India Forecasted Peak Demand figure, (b) Arriving at Load Generation Balance for convergence of the All India Base case and (c) Adjustment of Slack Bus Generation.

After the deliberations, following conclusions were arrived at :

- (i) During Q2 of 2015-16, PLF of new hydro generation shall be considered at 100% considering high hydro season. All generating Units declared commercial till 22nd July 2015 shall be considered in the PoC computations of July-Sept'15 period.
- (ii) All ISTS Licensees and DICs shall provide the requisite data to Implementing Agency by 27th July, 2015. Data submitted after this date will not be considered in the PoC computations.
- (iii) For all gas based stations of NTPC, forecasted data considering gas shortage shall be provided by NTPC to the Implementing Agency. (As confirmed by NTPC subsequently after the Validation Committee Meeting, generation from gas stations for Jul-Sep'15 period may be calculated based on last 3 years data provided by NTPC).
- (iv) In case of non-submission of data by the DICs, for the purpose of basecase preparation:
 - a. **Peak Demand:** Forecasted peak demand be calculated from last 3 years data taken from CEA website as per provisions of the Sharing Regulations.
 - b. **Peak Generation:** Forecasted peak generation be calculated from last 3 years SEM/SCADA data available with RLDCs as per the provisions of the Sharing Regulations.

Annexure-I

List of Participants in the second meeting for 2015-16 of the Validation Committee on 22nd July, 2015 at , New Delhi.

CERC

1. Shri A.K. Saxena, Chief (Engg.) – In Chair
2. Shri Akhil Kumar Gupta, Jt. Chief (Engg.)
3. Shri P.K Awasthi, Jt. Chief (Fin.)
4. Shri Vikram Singh, Dy. Chief (Engg.)
5. Ms Shilpa Agarwal, Dy. Chief (Engg.)
6. Ms Savitri Singh Asst. Chief (Engg.)
7. Shri A.V Shukla, Asst.Chief(Fin)
8. Shri Harish Kumar, Engineer

POWERGRID

9. Shri Y.K Sehgal E.D
10. Shri N.K Jain,GM (Comml.)
11. Shri Upendra Pandey,GM (Comml.)
12. Shri V Thiagarajan, GM (Comml.)
13. Shri V Srinivas, DGM (Comml.)

NLDC

14. Shri V.K Agarwal, ED, NLDC
15. Shri S.S. Barpanda, AGM
16. Shri S.R Narsihman, AGM
17. Shri N. NALLARSAN,DGM
18. Shri Anusha Baruah, Sr Engineer
19. Shri Sanny Machal, Engineer
20. Shri Gaurav Verma, Engineer

NRPC

21. Shri Ajay Talegaonkar, Suprintending Engineer
22. Shri B.S Meena, EE,NRPC

NHPC

23. Shri V.K Srivastava, Manager

WRPC

24. Shri L.K.S Rathore , DD(Operation)

WRLDC

25. Shri P.Mukhopadhyay, GM
26. Ms Chitranksi, Dy Manager

DBPL

- 27. Shri Sanjay Jadhav, DGM
- 28. Shri V. Murty, Advisor

ERPC

- 29. Shri B Sarkhel, SE (PS)

BSPHCL

- 30. Shri Rajdeep Bhatayacharya

ERLDC

- 31. Shri U.K.Verma, GM
- 32. Shri S. Banerjee, AGM
- 33. Shri P.S. Das, AGM.
- 34. Shri G. Chakraborty, DGM
- 35. Shri P.P Bandyopadhyay,DGM
- 36. Shri M.K Thakur, Dy, Manager
- 37. Shri S.K. Sahay, SE

SLDC, Assam

- 38. Shri J.K Bhaisya, AGM

SLDC, Odisha

- 39. Shri Prashan Kumar Das, DGM

SLDC,Punjab

- 40. Shri Harish Bakhshi, Sr XEN

SLDC Meghalaya

- 41. Shri T Gidon, EE

GRIDCO

- 42. Shri S.K Maharana , Mgr (EI)

DVC, Kolkata

- 43. Shri S. Ganguly, SE(E)

SRPC

- 44. Shri Asit Singh, SE (O)
- 45. Shri Anil Thomas, EE

SRLDC

- 46. Shri V Balaji, DGM
- 47. Shri Pramod Singh, Manager
- 48. Shri KBV Ramkumar, Engineer

49. Shri L. Sharat Chand, Engineer

KPTCL

50. Shri Dilip Kumar Ravi,EE,KPTCL

51. Shri Sadashivan N, AEE/SLDC,KPTCL

SLDC Kerala

52. Shri Santhosh K. Deputy Chief Engineer(Grid)

53. Shri Gertrude K.G,AEE/SLDC, Kerala

54. Ms Amritha, AE/ SLDC, Kerala

NERPC

55. Shri P.K Mishra, Member Secretary

56. Shri S.M. Jha, E.E

NRLDC

57. Shri . K.V.S. Baba, GM.

58. Shri Rajiv Porwal, DGM.

59. Shri H.K Chawala, DGM

60. Shri Shyam Sunder Goyal, Engineer

NTPC

61. Shri Somes Bandyopadhyay, AGM

62. Shri Uday Shankar, Sr Manager

63. Shri V.K Jain,

NERLDC

64. Shri Amaresh Mallick,DGM

65. Shri Rahul Chakrabati,Sr.Engineer

66. Shri Momai Dey, Engineer